

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 18th January, 2022

No. HCM/E-3(MJS)/2017-Estt.(II)/ : In partial modification of the earlier order of even number dated 23rd December, 2021, **Smt. M. Pemila**, retired MJS Officer on being re-employed is posted as District & Sessions Judge, Ukhurul. She shall take charge from Shri Ojesh Mutum, Member Secretary, MASLSA who also hold additional charge of District & Sessions Judge, Ukhurul.

The posting of the remaining 3 (three) retired MJS Officers as mentioned in the said order, dated 23.12.2021 will remain unchanged.

Shri W. Tonen Meitei, District & Sessions Judge, Bishnupur shall continue to hold the additional charge of Judge, Family Court, Bishnupur.

By Order etc.

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/E-3(MJS)/2017-Estt.(II)/ 599-20 Dated, the 18th January, 2022
Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges, Manipur.
4. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
5. Judge, Special Court, ND&PS, Manipur.
6. Member Secretary, MASLSA.
7. Judge, Special Court, ND&PS (FTC), Manipur.
8. All the Judges, Family Courts, Manipur.
9. Person Concerned.
10. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
11. The Addl. District & Sessions Judge, FTC, CAW/Manipur West/Manipur East.
12. The CPC, High Court of Manipur for uploading on the website.
13. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
14. All the Deputy Registrars, High Court of Manipur.
15. The Director, Printing & Stationery Department, Government of Manipur
- *For publication of the Order in the Gazette.*
16. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
18. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
19. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
20. The Private Secretary to Registrar General, High Court of Manipur.
21. The Superintendent (Estt. II), High Court of Manipur.
22. The Guard File/Notice Board/Concerned File.

18/1/2022
REGISTRAR GENERAL
HIGH COURT OF MANIPUR